

## (NINTH REPORT)

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 19th November, 1962.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-

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|---|---------|
| (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1962-63.                          | 4 hours |
| (2) <sup>The</sup> Customs Bill, 1962, as reported by the Select Committee. ( <u>Consideration and passing</u> ). | 5 hours |
| (3) The Indian Tariff (Amendment) Bill, 1962. ( <u>Consideration and passing</u> ).                               | 1 hour  |
| (4) The State Associated Banks (Miscellaneous Provisions) Bill, 1962. ( <u>Consideration and passing</u> ).       | 1 hour  |
| (5) The Delhi Motor Vehicle Taxation Bill, 1962. ( <u>Consideration and passing</u> ).                            | 2 hours |
| (6) The Manipur Sales of Motor Spirits and Lubricants Taxation Bill, 1962. ( <u>Consideration and passing</u> ).  | 1 hour  |
| (7) The All India Services (Amendment) Bill, 1962. ( <u>Consideration and passing</u> ).                          | 1 hour  |

3. The Committee also recommend that the time already allotted for consideration and passing of the Defence of India Bill, 1962 <sup>may</sup> be increased from '1 day' to '7 hours'.

New Delhi,  
November 19, 1962  
Kartika 28, 1884 (Saka).

*Hukam Singh*  
(HUKAM SINGH)  
Speaker.